

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 940 of 2019**

**IN THE MATTER OF:**

**Saurab Mukherjee**

**....Appellant**

**Vs.**

**Oriental Bank of Commerce & Ors.**

**....Respondents**

**With**

**Company Appeal (AT) (Ins) No. 941 of 2019**

**IN THE MATTER OF:**

**Goodwill Tracon Pvt. Ltd.**

**....Appellant**

**Vs.**

**Oriental Bank of Commerce & Anr.**

**....Respondents**

**Present:**

**For Appellant:**

**Mr. Sachin Datta, Sr. Adovate with Mr. Sankalp Brahma, Mr. Saikat Sarkar Advocates  
Mr. Abhijeet Sinha, Mr. Rajat Sehgal and Mr. Mandavya Kapoor, Mr. Shakil Ahmed, Advocates**

**For Respondents:**

**Mr. Piyush Beriwal and Mr. Ankit Raj, Advocates**

**O R D E R**

**16.01.2020:** Heard the Learned Counsel for the Appellant in full and the Learned counsel for the 1<sup>st</sup> Respondent – ‘Oriental Bank of Commerce’ in full. For Reply, at request, the matter is adjourned to **20<sup>th</sup> January, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

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